

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :23/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**485-ADMISSION-COURTCODE-LICENSERENEWAL-AT-11.05 AM**

1	IRDA-MISCAPPLICATION 11/2021	ALANKIT INSURANCE TPA LIMITED -UREGENCY APPLICATION	VIDHI PARTNERS
		Vs. IRDA	
	(Main Matter Number :IRDA Appeal/0000005/2021)		

	IRDA-MISCAPPLICATION 12/2021	ALANKIT INSURANCE TPA LIMITED -STAY APPLICATION	VIDHI PARTNERS
		Vs. IRDA	
	(Main Matter Number :IRDA Appeal/0000005/2021)		

	IRDA Appeal	5/2021	ALANKIT INSURANCE TPA LIMITED	VIDHI PARTNERS
			Vs. IRDA	
	Sub Matter : IRDA-MISAPPLICATION/0000011/2021			
	Sub Matter : IRDA-MISAPPLICATION/0000012/2021			
	Sub Matter : IRDA-MISAPPLICATION/0000015/2021			

	IRDA-MISCAPPLICATION 15/2021	Alankit Insurance TPA Ltd.-AMENDMENT APPLICATION	Vidhii Partners
		Vs. IRDA	
	(Main Matter Number :IRDA Appeal/0000005/2021)		

**396-ADMDISPOSAL-CODE-ALLEGATIONSSCNIO-11.10 A.M.**

2	SEBI Appeal	319/2020	Praveen Kurele and Ors.	Mr. Vikas Bengani, Advocate Vidhii Partners
			Vs. SEBI	
	A/W	SEBI Appeal	323/2020	Prakash Shah and Associates Vidhii Partners
	Sub Matter : Misc. Application/0000332/2020			

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A/W	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000323/2020)			
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000324/2020)			
A/W	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
A/W	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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A/W	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
A/W	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co.  Vidhii Partners
A/W	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners

(Main Matter Number :SEBI Appeal/0000131/2021)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
	Sub Matter :	Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company  Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000195/2021)			
A/W	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co.  Vidhii Partners
	Sub Matter :	Misc. Application/0000211/2021		
A/W	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
A/W	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co.  Vidhii Partners
A/W	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co.  Vidhii Partners
A/W	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co.  Vidhii Partners
A/W	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
	Sub Matter(Disposed) :	Misc. Application/0000739/2021		
A/W	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
	Sub Matter(Disposed) :	Misc. Application/0000740/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
A/W	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
A/W	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				
A/W	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000744/2021				
A/W	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000745/2021				
A/W	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) : Misc. Application/0000746/2021				

**311-DISPOSAL-COURTCODE-LIMITATIONPIT-AT-11.50 AM**

3	Misc. Application	635/2019	Bipin C Gadhiya Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000454/2018)				
	Misc. Application	636/2019	Govind Senma Vs. SEBI	i/b R V Legal i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000456/2018)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	454/2018	Bipin C. Gadhiya Vs. SEBI	Rinku Valanju, Adv. i/b R. V. Legal Mihir Mody, Adv i/b K. Ashar and Co.
	Sub Matter :	Misc. Application/0000592/2021		
	Sub Matter :	Misc. Application/0000635/2019		
A/W	SEBI Appeal	455/2018	Nilesh Kava Vs. SEBI	Rinku Valanju, Adv i/b R.V.Legal Mihir Mody,Adv. i/b K.Ashar and Co.
A/W	SEBI Appeal	456/2018	Govind Senma Vs. SEBI	Rinku Valanju, Adv. i/b R. V. Legal Mihir Mody,Adv. i/b K.Ashar and Co.
	Sub Matter :	Misc. Application/0000636/2019		
	Misc. Application	592/2021	Bipin C Gadhiya Vs. SEBI	i/b R V Legal  i/b. K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000454/2018)				
<b><u>357-DISPOSAL-COURTCODE-IPOPROCEEDSICDR-AT12 NOON</u></b>				
4	SEBI Appeal	179/2019	Tarini International Limited and Ors. Vs. SEBI	J.P.Sen,Sr. Adv. i/b Govind Solanke, Advocate  Kevic Setalvad,Sr.Adv. i/b The Law Point
A/W	SEBI Appeal	138/2020	TARINI INTERNATIONAL LIMITED AND ORS. Vs. SEBI	Mr. Govind Solanke, Advocate  The Law Point
A/W	SEBI Appeal	496/2020	V C G and Co. and Anr. Vs. SEBI and Anr.	Prakash Shah and Associates The Law Point

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**296-ADM DISPOSAL-COURTCODE-DEBARPFUTP-12.10P.M.**

5	SEBI Appeal	318/2019	Vital Communications Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	321/2019	Flare Finance India Limited Vs. SEBI	Chintan Sheth,CA i/b Chintan Sheth and Associates Kevic Setalvad, Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	442/2019	Master Finlease Ltd. Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
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A/W	SEBI Appeal	444/2019	Shubha Jindhal Vs. SEBI	Prakash Shah Adv.,i/b Prakash Shah and Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
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**354-ADMDISPOSAL-COURTCODE-BUYORDERLTP-AT12.20 P.M.**

6	SEBI Appeal	412/2019	Jitendra Kumar Bhatia Vs. SEBI	Ajit Anekar, Advocate  Kumar Desai, Adv. i/b K.Ashar and Co.
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Sub Matter : Misc. Application/0000503/2019

	Misc. Application	503/2019	Jitendra Kumar Bhatia Vs. SEBI	Khaitan and Co  K. Ashar and Co.
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(Main Matter Number :SEBI Appeal/0000412/2019)

**298-ADM DISPOSAL-COURTCODE-SASTOPENOFFER-AT12.30PM**

7	SEBI Appeal	606/2019	Corporate Professionals Capital Private Limited Vs. SEBI	Ms. Riya Singh, Advocate  The Law Point
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT12.40PM</u></b>				
8	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	Mr. Abhiraj Arora, Advocate
	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
(Main Matter Number :SEBI Appeal/0000466/2021)				
A/W	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
Sub Matter :		Misc. Application/0000681/2021		
<b><u>418-ADMDISPOSAL-COURTCODE-GDRISSUANCE-AT-12.42PM</u></b>				
9	Misc. Application	444/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
(Main Matter Number :SEBI Appeal/0000360/2021)				
	SEBI Appeal	360/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
Sub Matter :		Misc. Application/0000444/2021		
A/W	SEBI Appeal	361/2021	SANJIV BHAVNANI Vs. SEBI	Mr.Sudeep Vijayan, Advocate
A/W	SEBI Appeal	362/2021	Rajinder Singh Vs. SEBI	K Ashar and Co
	Misc. Application	599/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000413/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	413/2021	Mr. Rajinder Singh Vs. SEBI	Rajani Associates  K. ASHAR AND CO.
Sub Matter :		Misc. Application/0000599/2021		
<b><u>399-DISPOSAL-VOLUMERISE-AT 12.50P.M.</u></b>				
10	Misc. Application	669/2021	Nirvana Mall Management Pvt. Ltd.-Exemption Application Vs. SEBI	R. V. Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	670/2021	Nirvana Mall Management Pvt. Ltd.-STAY APPLICATION Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	Misc. Application	671/2021	Nirvana Mall Management Pvt. Ltd.-REDEMPTION OF SHARES Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000384/2021)				
	SEBI Appeal	384/2021	NIRVANA MALL MANAGEMENT PRIVATE LIMITED Vs. SEBI	
Sub Matter :		Misc. Application/0000669/2021		
Sub Matter :		Misc. Application/0000670/2021		
Sub Matter :		Misc. Application/0000671/2021		
Sub Matter :		Misc. Application/0001158/2021		
A/W	SEBI Appeal	468/2021	GAJPAL BUILDINFRA PRIVATE LIMITED Vs. SEBI	R V LEGAL
Sub Matter(Disposed) :		Misc. Application/0000691/2021		
Sub Matter :		Misc. Application/0000692/2021		
Sub Matter :		Misc. Application/0001160/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	692/2021	GAJPAL BUILDINFRA PRIVATE LIMITED Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000468/2021)				
A/W	SEBI Appeal	469/2021	AANSAL SECURITIES SERVICES PVT. LTD. Vs. SEBI	R V LEGAL
Sub Matter(Disposed) : Misc. Application/0000709/2021 Sub Matter : Misc. Application/0000710/2021 Sub Matter : Misc. Application/0001157/2021				
	Misc. Application	710/2021	Aansal Securities Services Pvt. Ltd. - Stay App Vs. SEBI	R V Legal  Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000469/2021)				
	Misc. Application	750/2021	SKR ELECTRONICS AND TRADING PVT .LTD- STAY APPLICATION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000470/2021)				
	Misc. Application	752/2021	NISHOTTAM TRADERS PVT. LTD-STAY APPLICATION Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000471/2021)				
A/W	SEBI Appeal	470/2021	SKR ELECTRONICS AND TRADING PVT .TLD. Vs. SEBI	R V Legal
Sub Matter(Disposed) : Misc. Application/0000749/2021 Sub Matter : Misc. Application/0000750/2021				
A/W	SEBI Appeal	471/2021	NISHOTTAM TRADERS PVT. LTD Vs. SEBI	R V LEGAL
Sub Matter(Disposed) : Misc. Application/0000751/2021				

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	Sub Matter :		Misc. Application/0000752/2021	
	Sub Matter :		Misc. Application/0001150/2021	
	Misc. Application	819/2021	Jabeen Tradelink Pvt. Ltd.-Delay application Vs. SEBI	R. V. LEGAL
		( /0000 )		
	(Main Matter Number :SEBI Appeal/0000520/2021)			
	Misc. Application	820/2021	Jabeen Tradelink Pvt. Ltd.-Exemption Application Vs. SEBI	R. V. Legal
	(Main Matter Number :SEBI Appeal/0000520/2021)			
	Misc. Application	821/2021	Jabeen Tradelink Pvt. Ltd.-Stay application Vs. SEBI	
	(Main Matter Number :SEBI Appeal/0000520/2021)			
A/W	SEBI Appeal	520/2021	Jabeen Tradelink Pvt. Ltd. Vs. SEBI	R. V. LEGAL
		( /0000 )		
	Sub Matter :		Misc. Application/0000819/2021	
	Sub Matter :		Misc. Application/0000820/2021	
	Sub Matter :		Misc. Application/0000821/2021	
	Sub Matter :		Misc. Application/0001149/2021	
	Misc. Application	1149/2021	Jabeen Tradelink Pvt Ltd-Add. Documents Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000520/2021)			
	Misc. Application	1150/2021	Nishottam Traders Pvt ltd-Add. Documents Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000471/2021)			
	Misc. Application	1157/2021	Aansal Securities Service Pvt Ltd-Add. Documents Vs. SEBI	R V Legal
	(Main Matter Number :SEBI Appeal/0000469/2021)			

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	Misc. Application	1158/2021	NIRVANA MANAGEMENT-Add. Documents Vs. SEBI (Main Matter Number :SEBI Appeal/0000384/2021)	R V Legal
	Misc. Application	1160/2021	Gajpal Buildinfra Pvt Ltd-Add. Documents Vs. SEBI (Main Matter Number :SEBI Appeal/0000468/2021)	R V Legal